

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 126 of 2015 &  
IA No. 199 of 2015**

**Dated: 18<sup>th</sup> August, 2015**

**In the matter of:-**

**Uttar Haryana Bijli Vitran Nigam Ltd. ....Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter  
on **11.09.2015.**

**Court Master**